

ITEM NO.57

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.922/2023

(Arising out of impugned final judgment and order dated 13-07-2022 in WA No. 3976/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SEEMA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 6712/2023 - CONDONATION OF DELAY IN FILING SLP, IA No. 6713/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 6714/2023 - EXEMPTION FROM FILING O.T. IA No. 6715/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 963/2023 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 7255/2023 & FOR EXEMPTION FROM FILING O.T. ON IA 7256/2023)

Date : 12-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Mr. Alakh Alok Srivastava, AOR

Mr. Umesh Kumar Khaitan, AOR

Mr. Prasad Hegde, Adv.

Mr. Ashwini Tak, Adv.

For Respondent(s)

Ms. Garima Prasad, Sr. A.A.G.

Mr. Vishnu Shankar Jain, AOR

Mr. Parth Yadav, Adv.

Ms. Mani Munjal, Adv.

Ms. Marbiang Khongwir, Adv.

Mr. Anurag Kishore, AOR

Ms. Somna Drown, Adv.

Ms. Ritika Srivastava, Adv.

Mr. P. S. Patwalia, Sr. Adv.

Mr. M. R. Shamshad, AOR

Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

Mr. Gaurav Sharma, AOR
Mr. Gyanendra Srivastava, Adv.
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Mr. Paranjay Tripathi, Adv.
Mr. Rejesh Raj, Adv.
Ms. Ankita Dogra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioners states that an identical order passed by the High Court was challenged before this Court and the same has been set aside by this Court vide order dated 15-12-2022 in Civil Appeal No.9040/2022 (Page 149).
2. Learned Senior counsel, Mr. P.S. Patwalia, for Respondent No.2 seeks time to verify the position.
3. List next week.
4. At the joint request made by the learned counsels for the parties, SLP(C) No.963/2023 is de-tagged from the present petition.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
COURT MASTER (NSH)